

**Name of the District Authority BOKARO**

**Final Data in connection with the National Lok Adalat held on 10.02.2018**

SI N o	Type of Cases (Categories)	Pre-litigation Cases			Pending Cases			Total		
		Taken up	Disposed	Settlement Amount	Taken up	Disposed	Settlement Amount	Taken up	Disposed	Settlement Amount
1	Bank Recovery Cases	159	159	9805927	00	00	00	159	159	9805927
2	Criminal compoundable offence cases	0	0	0	221	48	37800	221	48	37800
3	Electricity Bills(excluding non-compoundable)	0	0	0	36	12	32000	36	12	32000
4	Labour dispute cases	0	0	0	07	04	647661	07	04	647661
5	Land Acquisition Cases	0	0	0	00	00	00	00	00	00
6	MACT cases	0	0	0	09	09	5275000	09	09	5275000
7	Matrimonial disputes	0	0	0	37	22	00	37	21	00
8	NI Act cases u/s 138	0	0	0	65	04	163000	65	04	163000
9	Other civil cases	0	0	0	31	16		31	16	
10	Others	06	06	327556	38	38	1500	44	44	329056
11	Revenue Cases	0	0	0	0	0	0	0	0	0
12	Service matters relating to pay and allowances and retiral benefits	0	0	0	0	0	0	0	0	0
13	Water Bills (excluding non- compoundable)	0	0	0	0	0	0	0	0	0
	<b>Total</b>	<b>165</b>	<b>165</b>	<b>1,01,33, 483</b>	<b>44 4</b>	<b>153</b>	<b>61,56, 961</b>	<b>60 9</b>	<b>318</b>	<b>1,62,90, 444</b>

Submitted by

Clerk, DLSA

Secretary, DLSA, Bokaro

<b>FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 09.09.2017 (For All Types of Cases)</b>				
Name of the State Authority		<b>Bokaro</b>		
S. No	Type of Cases (Categories)	Pre-litigation Cases		
		Taken up	Disposal	Settlement Amt.
1	NI Act cases u/s 138	0	0	0
2	Bank Recovery Cases	287	287	13435585
3	Labour disputes	0	0	0
4 (i)	Electricity Bills (excluding non-compoundable)	0	0	0
4 (ii)	Water Bills (excluding non-compoundable)	0	0	0
5	Others (Criminal Compoundable, Matrimonial and other Civil disputes) <b>please specify the type of case</b>			
	a. PLA	1	1	70000
	b. Consumer Forum	4	4	561115
	c BSNL	38	38	79663
	d. u/s 107	40	40	0
	<b>Total</b>	<b>370</b>	<b>370</b>	<b>14146363</b>

<b>Proforma-B</b>						
S. No	Type of Cases (Categories)	Pending Cases			(d) Number of Cases not reflected on NJDG (out of column No. (b) i.e. disposed of Cases)	(e) Number of Cases reflected on NJDG (out of column No. (b) i.e. disposed of Cases)
		(a) Taken up	(b) Disposed of	(c) Settlement Amt.		
1	Criminal compoundable cases	171	112	429600	32	80
2	NI Act cases u/s 138	90	15	2900000	0	15
3	Bank Recovery Cases	0	0	0	0	0
4	MACT cases	99	6	2745000		6
5	Labour dispute cases	1	1	22000	1	
6 (i)	Electricity Bills (excluding non-compoundable)	18	16	2200	10	6
6 (ii)	Water Bills (excluding non-compoundable)	0	0	0	0	0
7	Matrimonial disputes	59	44	0	0	44
8	Land Acquisition Cases (pending in District Courts and High Courts only)	0	0	0	0	0
9	Service matters relating to pay and allowances and retiral benefits	0	0	0	0	0
10	Revenue Cases (pending in District Courts and High Courts only)	0	0	0	0	0
11	Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits etc. <b>Please specify the category</b> )					
	a. Execution Case	2	1	1000000	0	1
	b. Criminal Misc Case	1	0	0	0	0
	c. Part. Suit	1	1	0	1	0
	<b>Total</b>	<b>442</b>	<b>196</b>	<b>7098800</b>	<b>44</b>	<b>152</b>

**Note: NJDG - National Judicial Data Grid.**  
Submitted by

Clerk, DLSA

Secretary, DLSA, Bokaro

**Disposal Report of Lok Adalat dated 27.01.2018 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	5	--	--
CP	5	3,06,300/-	3,06,300/-
Execution case	1	--	--
MACT Cases	0	--	--
FRT	3	--	--
Total	<b>14</b>	<b>3,06,300/-</b>	<b>3,06,300/-</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	1	--	--
CP	1	12,600/-	12,600/-
Exe	2	1,500/-	1,500/-
GR Elect	2	700/-	700/-
Total	7	14,800/-	14,800/-
<b>Pre-Litigation Cases</b>			
PL	8	800/-	800/-
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>15</b>	<b>15,600/-</b>	<b>15,600/-</b>

**Total 29 cases disposed off****Total Settlement Amount – Rs. 3,21,900/-**

**Disposal Report of Lok Adalat dated 24.02.2018 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	4	--	--
CP	4	--	--
FRT	4	--	--
MACT Cases	0	--	--
<b>Total</b>	<b>12</b>		

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	1	800/-	800/-
CP (NI Act)	1	1,00,000/-	1,00,000/-
FRT	6	-	-
GR Elect	2	200/-	200/-
<b>Total</b>	<b>10</b>	<b>1,01,000/-</b>	<b>1,01,000/-</b>
<b>Pre-Litigation Cases</b>			
PL	-	-	-
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>22</b>	<b>1,01,000/-</b>	<b>1,01,000/-</b>

**Total 22 cases disposed off****Total Settlement Amount – Rs. 1,01,000/-**

**Disposal Report of Lok Adalat dated 25.11.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	0	--	--
Execution case/MACC	1	7,00,000/-	--
MACT Cases	2	14,00,000/-	--
FRT	0	--	--
Total	3	21,00,000/-	--

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	1	--	--
CP	1	1500/-	1500/-
Exe	3	17,750/-	17,750/-
GR Elect	7	2800/-	2800/-
Total	12	22,050/-	22,050/-
<b>Pre-Litigation Cases</b>			
Bank	--	--	--
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>15</b>	<b>21,22,050/-</b>	<b>22,050/-</b>

**Total 15 cases disposed off**

**Total Settlement Amount – Rs. 21,22,050/-**

**Disposal Report of Lok Adalat dated 23.09.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	3	--	--
CP	2	--	--
MACT Cases	1	2,00,000/-	--
FRT	0	--	--
<b>Total</b>	<b>6</b>	<b>2,00,000/-</b>	--

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	6	1800/-	--
Forest	2	6,000/-	--
CP	2	--	--
<b>Total</b>	<b>10</b>	<b>7.800/-</b>	--
<b>Pre-Litigation Cases</b>			
Bank	--	--	--
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>16</b>	<b>2,07,800/-</b>	<b>0</b>

**Total 16 cases disposed off****Total Settlement Amount – Rs. 2,07,800/-**

**Disposal Report of Lok Adalat dated 26.08.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	2	--	--
CP	3	--	--
MACT Cases	0	--	--
FRT	0	--	--
<b>Total</b>	<b>5</b>	<b>--</b>	<b>--</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	1	500/-	--
Electricity (GR)	-	--	--
<b>Total</b>	<b>1</b>	<b>500/-</b>	<b>--</b>
<b>Pre-Litigation Cases</b>			
Bank	--	--	--
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>6</b>	<b>500/-</b>	<b>0</b>

**Total 06 cases disposed off**

**Total Settlement Amount – Rs. 500/-**

**Disposal Report of Lok Adalat dated 29.07.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	8	--	--
CP	--	--	--
MACT Cases	1	3,50,000/--	--
FRT	0	--	--
<b>Total</b>	<b>9</b>	<b>--</b>	<b>--</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	1	00/-	0
Electricity (GR)	3	900/---	0
<b>Total</b>	<b>4</b>	<b>900/-</b>	<b>--</b>
<b>Pre-Litigation Cases</b>			
Bank	--	0	0
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>13</b>	<b>3,50,900/-</b>	<b>0</b>

**Total 13 cases disposed off****Total Settlement Amount – Rs. 3,50,900/-**



**Disposal Report of Lok Adalat dated 27.05.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	10	--	--
CP	1	--	--
FRT	0	--	--
Total	<b>11</b>	--	--
<b><u>Pre-Litigation cases</u></b>			
BSNL	<b>1</b>	<b>5,079/-</b>	<b>2,800/-</b>
<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	2	00/-	0
Others	01(LEO), 01(Forest)	11,500/-	11,500/-
CP (NI Act)	1	50,000/-	50,000/-
Electricity (GR)	3	1,000/-	1,000/-
<b>Total</b>	<b>8</b>	<b>62,500/-</b>	<b>62,500/-</b>
<b>Pre-Litigation Cases</b>			
Bank	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>20</b>	<b>67,579/-</b>	<b>67,579/-</b>

**Total 20 cases disposed off****Total Settlement Amount – Rs. 67,579/-**

**Disposal Report of Lok Adalat dated 29.04.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	4	--	--
MV	1	8,00,000/--	8,00,000/-
FRT	0	--	--
Total	5	<b>8,00,000/-</b>	8,00,000/-
<b><u>Pre-Litigation cases</u></b>			
BSNL	0	0	0
<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	4	00/-	0
CP	1	6,000/-	6,000/-
CP (NI Act)	1	3,50,000/-	3,50,000/-
Electricity (GR)	5	3,100/-	3,100/-
<b>Total</b>	<b>11</b>	<b>3,59,100/-</b>	<b>3,59,100/-</b>
<b>Pre-Litigation Cases</b>			
Bank	17	14,75,757/-	13,26,056/-
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>33</b>	<b>26,34,857/-</b>	<b>24,85,156/-</b>

**Total 33 cases disposed off****Total Settlement Amount – Rs. 26,34,857/-**

**Disposal Report of Lok Adalat dated 25.03.2017 (in Bokaro)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	2	--	--
Execution	1	--	--
FRT	4	--	--
Total	7	--	--
<b><u>Pre-Litigation cases</u></b>			
BSNL	16	29,504/-	29,504/-
<b>Total</b>	<b>23</b>	<b>29,504/-</b>	<b>29,504/-</b>

**(In Tenughat)**

Nature of the case	No. of cases disposed off	Amount Settled	Amount Realised
<b>COURT CASES</b>			
GR	0	0	0
FRT	11	0	0
<b>Total</b>	<b>11</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL (BOKARO + TENUGHAT)</b>			
<b>TOTAL</b>	<b>34</b>	<b>29,504/-</b>	<b>29,504/-</b>

**Total 34 cases disposed off**

**Total Settlement Amount – Rs. 29,504/-**